

**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 24.10.2017 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.Ind- 3603/9/HDB/2017
NAME OF THE COMPANY	Chiral Bio Sciences Ltd
NAME OF THE PETITIONER(S)	Mylan Laboratories Ltd
NAME OF THE RESPONDENT(S)	Chiral Bio Sciences Ltd
UNDER SECTION	Sec 9 of IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
B. SAROJ - <i>along with Bhargava Bhargava</i>	Advocate	inbox@salabassortel.com 9848192041	Saroj
Kajal Kumari	"	9908060875	Kajal

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard, Ms.B.Saroj and Ms.Kajal Kumari, Learned Counsels for the Petitioner requests some more time to comply with objections raised by the Registry.

Case is posted to 27-10-2017.


Member (T)

pc


Member (J)